

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

Customs Appeal No. 12741 of 2014-SM

[Arising Out Of OIA-SUR-EXCUS-001-APP-636-637-13-14 Dated- 28/03/2014 Passed By
Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Shiv Krupa Processors Pvt Ltd

.....Appellant

Plot No. 13, Shed No. 1,2,3,
Udhna Magdalla Road,
Surat, Gujarat

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

APPEARANCE:

None appeared for the Appellant
Shri. Sanjay Kumar, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 13.11.2024
DATE OF DECISION:13.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 12740 of 2014.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi